

No. GOB(I) 42(1)/2024

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 2ND MAY 2025.**

NOTIFICATION

PART – A

The High Court of Karnataka hereby declares that the following Civil Judges appointed vide Government Notification No.Law 231 LAC 2017 dated 09.03.2018 and assumed charge as such on the afternoon of 23.03.2018 have satisfactorily completed their period of probation on the forenoon of the dates mentioned against their names at Column No.3:

Sl. No.	Name of the Officer Sri/Smt.	Date of satisfactory completion of period of probation
1	2	3
1.	Parvathi C.M.	23.03.2020
2.	Shrinath A.	23.03.2020
3.	Tejashwini Sogalad	23.03.2020
4.	Akarsh M.	23.03.2020
5.	Ayishabi P. Majid	23.03.2020
6.	Sathisha K.G.	23.03.2020
7.	Aishwarya Chidanand Pattanshetti	23.03.2020
8.	Chethan Annadani Manjunatha	23.03.2020
9.	Lathashree B.V.	31.03.2020
10.	Vishwanath Yamakanmardi	23.03.2020
11.	Sharada Ningappa Koppad	23.03.2020
12.	Prashantha G.C.	23.03.2020
13.	Shivakumara G.J.	23.03.2020
14.	Lakshmeesha Sharma N.	23.03.2020
15.	Munirathnamma C.N.	23.03.2020
16.	Kishor Kumar K.N.	23.03.2020

1	2	3
17.	Deepu B.C.	23.03.2020
18.	Nandini M.N.	08.06.2020
19.	Deepu M.T.	23.03.2020
20.	Archana K. Unnithan	23.03.2020
21.	Harish G.	23.03.2020
22.	Siddalingayya Gangadharamath	23.03.2020
23.	Rajeev Golasar	23.03.2020
24.	Vismitha Moorthy	23.03.2020
25.	Vinutha D.S.	23.03.2020
26.	Shruthi Shree S.	02.04.2020
27.	Lakshmi Bai Basanagoud Patil (Lakshmibai)	23.03.2020
28.	Aditya R. Kalal	23.03.2020
29.	Sanjukumar Paschapure	23.03.2020
30.	Rohini D. Basapur (B.D. Rohini)	23.03.2020
31.	Smitha S.V.	23.03.2020
32.	Kavyashree M.	23.03.2020
33.	Kusuma V.	21.05.2020
34.	Avinash Ghali	23.03.2020
35.	Padma M.	23.03.2020
36.	Sampattakumar Balolagidad	26.03.2020
37.	Venkatesha K.N.	23.03.2020
38.	Mallikarjuna	23.03.2020
39.	Pankaja Konnur	23.03.2020
40.	Kanthamma A.N.	23.03.2020
41.	Achappa Doddabasavaraj	23.03.2020
42.	Santhosha Kotari	23.03.2020
43.	Yogesha M.R.	23.03.2020
44.	Vinayak Vankhande	23.03.2020
45.	Purushothama T.P.	23.03.2020
46.	Janardhana S.K.	23.03.2020
47.	Umesha M.P.	23.03.2020
48.	Ameet Ghatti	23.03.2020

1	2	3
49.	Irappa Dhavaleshwar	23.03.2020
50.	Girisha R.B.	23.03.2020
51.	Konappa N.V.	23.03.2020
52.	Sachinkumar Shivapuji	23.03.2020
53.	Ramamurthy N.	23.03.2020
54.	Harisha K.M.	23.03.2020
55.	Mahalakshmi C.	23.03.2020
56.	Dasari Kranti Kiran	23.03.2020
57.	Dhanuraj S.M.	23.03.2020
58.	Kiran S.P.	23.03.2020
59.	Siddaraju N.K.	23.03.2020
60.	Hulugappa D.	23.03.2020
61.	Nagesh N.A.	23.03.2020
62.	Nagaraj Barki	23.03.2020
63.	Jyothi Patil	23.03.2020
64.	Md. Shaiz Chouthai	23.03.2020
65.	Yallappa Kallapur	23.03.2020
66.	Smita Nagalapur	23.03.2020
67.	Mahammadali Nayak	23.03.2020
68.	Shashikala G.	23.03.2020
69.	Chandrakant	29.03.2020
70.	Surya Prabha H.D.	23.03.2020
71.	Anitha Kumarie S.	23.03.2020
72.	Basavaraja Thulasappa Nayaka	23.03.2020
73.	Devaraddy	23.03.2020
74.	Rajendra Prasad K.S.	23.03.2020
75.	Yashashwini Ameen B.	23.03.2020
76.	Vinay Vithal Kundapur	23.03.2020
77.	Santoshakumar Daivajna	23.03.2020
78.	Dhanavathi	23.03.2020
79.	Tara K.C.	23.03.2020
80.	Sannahanamagouda	23.03.2020
81.	Chandan S.	23.03.2020
82.	Shakunthala R.	23.03.2020

PART – B

The High Court of Karnataka hereby declares that Smt. Shilpa Thimmapur, Civil Judge, appointed vide Government Notification No.LAW 231 LAC 2017 dated 09.05.2018 and assumed charge as such on the forenoon of 11.05.2018 has satisfactorily completed her period of probation on the afternoon of 10.05.2020.

PART – C

The High Court of Karnataka hereby declares that the following Civil Judges appointed vide Government Notification No. LAW 238 LAC 2018 dated 27.11.2018 and assumed charge as such on the forenoon of 10.12.2018 have satisfactorily completed their period of probation on the afternoon of the dates mentioned against their names at Column No.3:

Sl. No.	Name of the Officer Sri/Smt.	Date of satisfactory completion of period of probation
1	2	3
1.	Anuradha H.T.	09.12.2020
2.	Sachin H.R.	09.12.2020
3.	Vinutha B.S.	16.12.2020
4.	Poojashri H.S.	14.12.2020
5.	Geeta	09.12.2020
6.	Preethy K.	09.12.2020
7.	Shilpashree N.S.	09.12.2020
8.	Rohini D.	09.12.2020
9.	Savita Rudragouda Chikkanagoudar	09.12.2020
10.	Prathibha	07.03.2021
11.	Pushpa Jogoji	09.12.2020
12.	Madhesha M.V.	09.12.2020

1	2	3
13.	Manju M.	09.12.2020
14.	Pooja J.	09.12.2020
15.	Chaitra Kulkarni	09.12.2020
16.	Pooja Belakeri	18.12.2020
17.	Salma A.S.	09.12.2020
18.	Suresha S.N.	09.12.2020
19.	Srinatha J.N.	09.12.2020
20.	Kiran Pralhadrao Mutalik Patil	15.12.2020
21.	Sneha M.	14.12.2020
22.	Prathapkumar N.	09.12.2020
23.	Venkatesha N.	09.12.2020
24.	Anand Konnur	09.12.2020
25.	Saritha Kumari A.M.	09.12.2020
26.	K. Gopalakrishna	09.12.2020
27.	Sujatha H.	09.12.2020
28.	Yashwanth Kumar K.	09.12.2020
29.	Channabasappa R. Koodi	09.12.2020
30.	Nikita S. Akki	09.12.2020
31.	Raju Shedbalkar	09.12.2020
32.	Niveditha N.	09.12.2020
33.	Nagarathnamma	09.12.2020

BY ORDER OF THE HIGH COURT,

Sd/-

(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy for information and necessary action to:

1. The Prl. City Civil and Sessions Judge, Bengaluru City – *with a request to serve a copy of this notification to the Officers concerned.*
2. All the Prl. District and Sessions Judges in the State - *with a request to serve a copy of this notification to the Officer/s concerned.*
3. The Registrar, City Civil Court, Bengaluru.
4. The Registrar, Karnatka Lokayukta, M.S. Building, Bengaluru - *with a request to serve a copy of this notification to the Officer concerned.*
5. The Officers concerned – through their respective Unit Heads.
6. The Accountant General (A & E) in Karnataka, Bengaluru
7. The A.R.(S.S.)-cum-PPS to Hon'ble the Chief Justice.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Registrar General / Registrar (Vigilance) / Registrar (Judicial) / Registrar (Infrastructure & Maintenance) / Registrar (Statistics and Review) / Registrar (Protocol & Hospitality) / Registrar (Computers) / Registrar (Recruitment) / Registrar (Administration).
10. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
11. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
12. The Chief Secretary to the Government of Karnataka, Vidhana Soudha, Bengaluru.
13. The Prl. Secretary to Government of Karnataka, Department of Law, Justice & Human Rights, Vidhana Soudha, Bengaluru.
14. The Section Officers of GOB-II / R & SB / HCL / HCB / DJA / HVC & HRMS Branches of this office.
15. Office copy.